

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Friday THE 21st Day Of February 2025  
HON'BLE ASJ WILL SIT IN COURT HALL NO.3 AT PRINCIPAL BENCH, BENGALURU AND HON'BLE  
UMBAJ WILL SIT IN COURT HALL NO.10 AT DHARWAD BENCH  
at 02:30PM

BEFORE  
**THE HON'BLE MRS JUSTICE ANU SIVARAMAN**  
&  
**THE HON'BLE JUSTICE UMESH M ADIGA**

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/Appl/Comp. & Adv.	Resp. & Adv.
<b>MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU</b> <b><u>PRONOUNCEMENT OF JUDGMENT</u></b>			
1	WA 1071/2022 (S) (BY SPL. ORDER DTD 14/06/24 - WA 2022 ROSTER BENCH)	(LA, KIADB) <i>PET: THE KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD AND OTHERS</i> <b>CHANDRASHEKAR P V</b>	<i>RES: SRI V SRINIVAS AND OTHERS</i> <b>MANMOHAN P N</b> AND NITHYANAND M BHAT FOR R1 SARAVANA S FOR C/R3 (CP NO 15980/22) GOVT ADVOCATE FOR R2
Connected With			
1.1	CCC 100143/2023	(,) <i>PET: GAVISIDAPPA S/O SANGAPPA NINGALABANDI AND OTHERS</i> <b>LINGRAJ MARADI</b>	<i>RES: VANDITHA SHARAMA AND OTHERS</i> GOVT ADVOCATE FOR A1- A3 VEERESH BUDHIHAL FOR A4 PROFORMA R5 - THE STATE OF KARNATAKA, REP BY SECRETARY, BENGALURU - SD
1.2	WA 1064/2022	(LA, KIADB) <i>PET: THE KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD AND OTHERS</i> <b>CHANDRASHEKAR P V</b>	<i>RES: M S NIRMALA AND OTHERS</i> SARAVANA S FOR C/R9 (CP NO 15979/22) GA FOR R8 ANUSHA L FOR R1 TO R7
1.3	WA 1072/2022	(LA, KIADB) <i>PET: THE KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD AND OTHERS</i> <b>CHANDRASHEKAR P V</b>	<i>RES: VENKATARAMANA @ VENAKARAMANAPPA AND OTHERS</i> SARAVANA S FOR C/R6 (CP NO.15978/22)

**COURT HALL NO:3**

AGA FOR R5  
MANMOHAN P N FOR R1(A  
& B), R2 (A TO C) TO  
R4  
V MRUDULA FOR R7

- 1.4** WA 1105/2022 (LA, KIADB) *PET: MR NANJUNDAIAH AND OTHERS ANUSHA L* *RES: STATE OF KARNATAKA AND OTHERS*  
SARAVANA S FOR C/R6  
(CP NO.15978/22)  
GOVT ADVOCATE FOR R1  
P V CHANDRASHEKAR FOR  
R3  
KIRAN KASHYAP S FOR  
R5(B)  
R2 - SPECIAL LAND  
ACQUISITION OFFICER,  
KIADB, BENGALURU - SD  
R4 - MYSURU IT  
SOLUTIONS PRIVATE  
LTD, REP BY ITS  
MANAGING DIRECTOR,  
BENGALURU - SD  
R5(A) - N P  
CHANDRASHEKARAIHAH -  
SD  
R5(C) -LAKSHMAN N C -  
SD
- 1.5** WA 1110/2022 & WA 896/24 & WA 897/24 (LA, KIADB) *PET: MYSORE IT SOLUTIONS (P) LIMITED AND OTHERS SARAVANA S* *RES: VENKATARAMANA @ VENKATARAMANAPPA AND OTHERS*  
MANMOHAN P N FOR R2,  
R4 & R5 IN WA  
1110/2022 & FOR R1 IN  
WA 896/2024  
GOVT ADVOCATE FOR R6  
IN WA 1110/2022, R2,  
R14 IN WA 897/2024  
V MRUDULA FOR R9  
ANUSHA L FOR R10 TO  
R13 IN WA 897/2024 &  
ALSO  
FOR R4 IN WA 897/2024
- 1.6** WA 1146/2022 (LA, KIADB) *PET: VENKATARAMANA @ VENKATARAMANAPPA AND OTHERS MANMOHAN P N & ALSO FOR LRS OF DECEASED A3 AS A3(A-C)* *RES: THE STATE OF KARNATAKA AND OTHERS*  
GOVT ADVOCATE FOR R1  
P V CHANDRASHEKAR FOR  
R2 & 3 (COPY SERVED)  
SARAVANA S FOR R4

**COURT HALL NO:3**

(COPY SERVED)  
V MRUDULA FOR R5

- 1.7** WA 1176/2022 (,) *PET: SMT ANURADHA BHARATH AND OTHERS P MAHESHA* *RES: KARNATAKA INDUSTRIAL AREA DEVELOPMENT BOARD AND OTHERS*  
**B B PATIL**  
FOR R1 & R2  
GOVT ADVOCATE FOR R3  
NITIN PRASAD FOR R4
- 1.8** WA 1198/2022 (LA, KIADB) *PET: SRI V SRINIVAS MANMOHAN P N* *RES: THE STATE OF KARNATAKA AND OTHERS*  
GA FOR R1  
P V CHANDRASHEKAR FOR R2 & R3 (COPY SERVED)  
SARAVANA S FOR R4 (COPY SERVED)
- 1.9** WA 100388/2022 (,) *PET: THE KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD AND OTHERS* *RES: B RAVIPRAKASH S/O LATE B BASAPPA AND OTHERS*  
**HAREESH BHANDARY T**  
FOR R1 & R2  
NITIN PRASAD FOR R6  
R3 - VANTI KURI  
BASAPAP SD  
R4 - THE STATE OF KARNATAKA, REP BY ITS SECRETARY, DEPARTMENT OF COMMERCE AND INDUSTRIES, BENGALURU -SD  
R5 - DEPUTY COMMISSIONER, BELLARY - SD
- 1.10** WA 100392/2022 (,) *PET: ARCELORMITTAL INDIA PRIVATE LIMITED AND OTHERS* *RES: B RAVIPRAKASH S/O LATE BASAPPA AND OTHERS*  
**H R KAMBIYAVAR & NITIN PRASAD** **HAREESH BHANDARY T**  
FOR R1 & R2  
GOVT ADVOCATE FOR R4 & R7  
VEERESH BUDIHAL FOR R5 & R6
- 1.11** WA 100393/2022 (,) *PET: ARCELORMITTAL INDIA PRIVATE LIMITED AND OTHERS* *RES: SREE S SHEENAPPA S/O LATE S VENKATAPPA AND OTHERS*  
**H R KAMBIYAVAR NITIN PRASAD** **GALATAGI SUNITA PRALHAD**  
SUNITA P KALASOOR FOR R1 T O R3, R5, R6(A),

				R7 TO R15, R17, R19 TO R21 (VK RETURNED WITH OFFICE OBJECTION) T HANUMAREDDY AND HAREESH BHANDARY T FOR R1 TO R3, R5, R7 TO R10, R14, R15, R19 TO R22 GA FOR R23 & R26 VEERESH BHUDIHAL FOR R24 & R25 R4 - GOTURU SHANMUKHAPPA SD R18 - T SUDHAKAR SD
<b>1.12</b>	WA 100394/2022	(,)	<i>PET: ARCELORMITTAL INDIA PRIVATE LIMITED H R KAMBIYAVAR NITIN PRASAD</i>	<i>RES: SRI GURUDASA REDDY S/O THIMMA REDDY AND OTHERS GALATAGI SUNITA PRALHAD GA FOR R4 &amp; R9 VEERESH BUDIHAL FOR R5 TO R8 SUNITA P KALASOOR FOR R1 TO R3 (VK RETURNED WITH OFFICE OBJECTION)</i>
<b>1.13</b>	WA 100143/2023	(,)	<i>PET: THE KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD AND OTHERS VEERESH R BUDIHAL</i>	<i>RES: SREE S SHEENAPPA S/O LATE S VENKATAPPA AND OTHERS GA FOR R23 &amp; R24</i>
<b>1.14</b>	WA 100454/2023	(,)	<i>PET: THE EXECUTIVE MEMBER AND OTHERS VEERESH R BUDIHAL</i>	<i>RES: GAVISIDDAPPA AND OTHERS R1 - GAVISIDDAPPA S NINGALABANDI SD R2 - SHANKARAPPA S NINGALABANDI SD R3 - NAGAPPA S NINGALABANDI SD</i>
<b>1.15</b>	WP 56771/2013	(LA, KIADB)	<i>PET: SRI KRISHNA KHANDIGE AND OTHERS SUNIL K M (VK NOT FILED) AKARSH KUMAR GOWDA FOR P1(A-C)</i>	<i>RES: THE STATE OF KARNATAKA AND OTHERS P V CHANDRASHEKAR FOR R2 GOVT ADVOCATE FOR R1 R V JAYAPRAKASH FOR R4 N N HARISH &amp; SHIVAKUMAR U S FOR R3</i>
<b>1.16</b>	WP 35406/2014	(LA, KIADB)	<i>PET: YASHVIR GOEL</i>	<i>RES: THE SPECIAL LAND</i>

**COURT HALL NO:3**

**M J ALVA (NOC)**

*ACQUISITION OFFICER-2  
AND OTHERS*

**P V CHANDRASHEKAR FOR  
R1**

GOVT ADVOCATE FOR R2  
K KRISHNA FOR R3

- 1.17** WP 10489/2015 (LA, KIADB) *PET: SRI MAHESH K CHAWLA AND OTHERS* *RES: STATE OF KARNATAKA AND OTHERS*  
**V V GUNJAL** **GOVT ADVOCATE FOR R1**  
V/O/DTD 3/6/22, P5 & P V CHANDRASHEKAR FOR  
P6 ARE TREATED AS LRSR2  
OF DECS D P7 N N HARISH FOR R3
- 1.18** WP 23940/2015 (LA, KIADB) *PET: N PRADEEP KUMAR GOYAL AND OTHERS* *RES: STATE OF KARNATAKA AND OTHERS*  
**V V GUNJAL FOR** **HCGP FOR R1**  
P1(A-C) P V CHANDRASHEKAR FOR  
S V BHAT FOR P3(A-C) R2 & R3  
& ALSO FOR P1(A-C) N N HARISH FOR R4
- 1.19** WP 12396/2020 (LA, KIADB) *PET: MR A MUNIRAJA REDDY AND OTHERS* *RES: STATE OF KARNATAKA AND OTHERS*  
**RAGHURAM CADAMBI**  
  
HCGP FOR R1  
GOPAL V BILALMANE FOR  
R2 & R3  
(VK NOT FILED)  
ASHOK N NAYAK FOR R2

**PART HEARD IN HEARING MATTERS**

- 2** WP 52642/2017 (GM, DRT) *PET: M/S DEEPAK APPARELS PVT LTD AND OTHERS* *RES: CITY UNION BANK LTD AND OTHERS*  
(S) A/W NON AMENDMENT **OTHERS** **PRAKASH HEGDE FOR**  
OF CAUSE TITLE **SARAVANA S** **C/R1**  
2) NON FILING OF (CP NO 10158/17)  
AMENDED CAUSE TITLE H D SUKANYA FOR C/R2  
(DATE) (CP NO 10198/17)  
ABHINAV R FOR R3  
VIGNESH SHETTY FOR  
IMPLEADING APPLICANT  
ON IA 1/2024

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